



Serial No.02  
Regular List

**HIGH COURT OF MEGHALAYA**  
**AT SHILLONG**

PIL No.12/2026

Date of order: 29.06.2026

Registrar General,  
High Court of Meghalaya

Vs.

State of Meghalaya & ors

**Coram:**

**Hon'ble Mrs. Justice Revati Mohite Dere, Chief Justice**  
**Hon'ble Mr. Justice W. Diengdoh, Judge**

For the Petitioner : -

For the Respondents : Mr. N.D. Chullai, AAG with  
Ms. R. Colney, GA  
Dr. N. Mozika, DSGI with  
Ms. K. Gurung, Adv

The aforesaid Sua Motu PIL has been registered pursuant to the directions issued by the Apex Court in its order dated 11<sup>th</sup> May, 2026, passed in Criminal Appeal No.2663 of 2026 (arising out of SLP (Crl)No.1613 of 2026) in ***Sunny Chauhan v. State of Haryana***. In this Sua Motu PIL, we are concerned essentially with two issues i.e., (i) adequacy of the Forensic Science Laboratory (FSL) infrastructure and facilities in the State of Meghalaya and the timely submission of FSL reports in criminal cases and (ii) the existing mechanism for uploading and sharing status reports in criminal cases, including the feasibility of



developing a digital police portal for ensuring their timely availability prior to the scheduled hearings.

2. Considering the aforesaid, we deem it appropriate to direct the Registry to implead the Directorate of Central Forensic Science Services, Ministry of Home Affairs, New Delhi and the Directorate of Forensic Science Laboratory, Meghalaya as party respondent Nos.3 and 4.

3. In the meantime, the learned AAG seeks time to file affidavit-in-reply. Time granted. The same to be filed in the Registry within three weeks.

4. In the meantime, we request both the newly added respondents to examine the feasibility of establishing an independent FSL in the State of Meghalaya.

5. Considering the issues involved, we deem it appropriate to appoint Mr. K. Ch. Gautam as Amicus Curiae to assist us in the aforesaid PIL. The Registry is directed to forward a copy of the petition to the learned Amicus so as to enable him to assist this Court on the next date.



6. Stand over to **27<sup>th</sup> July, 2026.**

**(W. Diengdoh)**  
**Judge**

**(Revati Mohite Dere)**  
**Chief Justice**

Meghalaya  
**29.06.2026**  
**"*LAM* DR-PS"**